

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 02 OF 2019 &
IA NOS. 15 & 16 OF 2019

Dated: 9th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

DCM Shriram Limited	Appellant(s)
Vs.		
Jaipur Vidyut Vitran Nigam Limited & Ors.	Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhury
Mr.Ashwin Ramanathan

Counsel for the Respondent (s) : -

ORDER

Issue notice in the main appeal as well as in the IA for Stay returnable on 06.02.2019. Dasti, in addition, is permitted.

List the matter on **06.2.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member